

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 205
Appeal No. 15/252(1)/JPR/2022
Under Section 252(1) of
Companies Act, 2013**

In the matter of:

Dilip Singh & Anr.

...Appellants

Versus

Union of India, MCA through ROC

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter
to 29.09.2022.



**(Prābhu Dayal Sewda)
Court Officer**

September 28, 2022
VG